

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 359
ANSWERED ON 21/07/2026**

CONSTRUCTION OF ROADS UNDER PMGSY

359. Dr. M K Vishnu Prasad:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and total length of roads, in kilometres, constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country, State and district-wise including Tamil Nadu;**
- (b) the details of funds allocated by the Government for PMGSY road construction works during the current financial year, State and district-wise including Tamil Nadu; and**
- (c) the details of the roads approved for construction under PMGSY during the current financial year, State and district-wise including Tamil Nadu?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): A total of 7,97,020 km road length has been constructed against the total sanctioned length of 8,57,231 km across the country under various verticals of the Pradhan Mantri Gram Sadak Yojana (PMGSY) since inception till date (details as on 16.07.2026). In Tamil Nadu, a total of 26,348 km road length has been constructed against the total sanctioned length of 26,646 km length. Further, the State wise and District-wise details of rural road projects completed under various interventions of PMGSY may be accessed at the programme *website pmgsy.dord.gov.in/dbweb* on a real-time basis.

(b): The funds for the implementation of the scheme are released by the Ministry to the State as a whole and not district-wise. The funds are released on the basis of works in hand, the progress achieved in the project and after due submission of necessary documents. The fund releases under PMGSY is through the SNA SPARSH System. The

details of allocation and release of central share of funds state/UT-wise during current financial year are given at Annexure.

(c): During the current financial year (2026-27), a total of 3,421 roads of 8219 km length and 304 bridges have been sanctioned under various verticals of the PMGSY. Vertical-wise, State and District-wise details may be accessed at programme website *website pmgsy.dord.gov.in -> PMGSY Progress Dashboard*. The detailed Project Reports (DPRs) under PMGSY IV are awaited from the State and so far, no work has been sanctioned to the State of Tamil Nadu under PMGSY during FY 2026–27.

Annexure

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 359 for answer on 21.07.2026.

Total Central funds released to various States including Tamil Nadu under the PMGSY during current financial year, State/UT wise.

(Rs in crore)

Sl.No	State	Allocation	Mother Sanction	Release
1	Andaman & Nicobar	30.00	0.00	7.33
2	Andhra Pradesh	480.00	204.00	46.87
3	Arunachal Pradesh	1150.00	575.00	39.63
4	Assam	1050.00	525.00	66.15
5	Bihar	760.00	379.00	101.20
6	Chhattisgarh	1870.00	935.00	135.14
7	Goa	50.00	25.00	0.00
8	Gujarat	303.00	157.63	17.45
9	Haryana	38.55	2.50	0.04
10	Himachal Pradesh	900.00	450.00	210.81
11	Jammu & Kashmir	980.00	490.00	167.85
12	Jharkhand	820.00	410.00	33.50
13	Karnataka	50.00	25.00	1.87
14	Kerala	300.00	150.00	30.87
15	Ladakh	70.00	0.00	17.11
16	Madhya Pradesh	830.00	415.00	84.63
17	Maharashtra	690.00	354.16	73.34
18	Manipur	1240.00	572.34	3.23
19	Meghalaya	780.00	390.00	99.26
20	Mizoram	450.00	225.00	87.78
21	Nagaland	500.00	250.00	0.00
22	Odisha	156.93	78.47	33.40
23	Puducherry	20.00	10.00	8.29
24	Punjab	180.00	90.00	0.00
25	Rajasthan	735.00	832.50	14.09
26	Sikkim	230.00	115.00	14.12
27	Tamil Nadu	105.00	52.50	31.02
28	Telangana	675.00	337.50	19.78
29	Tripura	382.00	191.00	21.93
30	Uttar Pradesh	615.00	307.50	16.42
31	Uttarakhand	420.00	210.00	18.28
32	West Bengal	1150.00	575.00	93.24
Total		18010.48	9334.10	1494.62
